

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.138/2018 in O.A. No.221/2017

Thursday, this the 31st day of May 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. B M Sharma
s/o Sh. J L Sharma
aged about 62 years
c/o Nehru Homeopathic
Medical College & Hospital
B Block, Defence Colony
New Delhi – 110 024

..Applicant

(Ms. Khayali Sharma, Advocate for Mr. R K Kapoor, Advocate)

Versus

1. Mr. Anshu Prakash, Chief Secretary
Govt. of NCT Delhi
5th Floor, Delhi Secretariat
A Wing, IP Estate
New Delhi – 110 024
2. Mr. Madhup Vyas, Secretary (Health)
Govt. of NCT Delhi
9th Floor, Delhi Secretariat
A Wing, IP Estate
New Delhi – 110 002
3. Mr. Sanjay, Director
AYUSH (Ayurveda, Yoga, Unani, Sidha and Homeopathy)
Directorate of AYUSH, A and U
Tibia College, Karol Bagh
Delhi

..Respondents

(None)

O R D E R (ORAL)

Mr. K. N. Shrivastava:

Learned counsel for petitioner submits that the order of the Tribunal was challenged by the respondents before the Hon'ble Delhi High Court by filing W.P. (C) No.3871/2018 wherein stay has been granted.

2. In this view of the matter, the C.P. is closed with liberty to the petitioner to seek its revival in case the order of the Tribunal survives in the Hon'ble High Court.

(K.N. Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

May 31, 2018
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